

13.04 hrs.

ADVOCATES (AMENDMENT)
BILL,* 1966

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): I beg to move for leave to introduce a Bill further to amend the Advocates Act, 1961.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Advocates Act, 1961."

The motion was adopted.

Shri C. R. Pattabhi Raman: I introduce the Bill.

13.04½ hrs.

RECALLING OF EXPELLED
MEMBERS—contd.

श्री बजर्राज सिंह (बरेली) : मेरा एक निवेदन है, अध्यक्ष महोदय : जिन हमारे मंत्रियों को बाहर निकाला गया है, उनकी मारी जी इच्छा थी वह तो पूर्ण हो चुकी है, बले ही उनके मुख से मांगा हुआ स्टेटमेंट न आया हो, लेकिन उनके लीडर के मुख से मांगा हुआ स्टेटमेंट गवर्नमेंट का हो गया है। मैं प्रार्थना करता हूँ कि अब उन लोगों को वापिस बुला लिया जाए।

Shri Surendranath Dwivedy (Kendrapara): I would request you to give permission, because, we are now discussing an important motion, and it would not look nice when they have to remain outside. It is the desire of the entire House; I request you to let them in.

Mr. Speaker: I have no objection and there is nothing that I have to stand upon as a matter of prestige. But the Members of the Opposition should also advise their followers that they should not behave in that man-

ner. How many times had I to ask them not to do that but to sit down again and again. Is it required that the Speaker should go on repeating five, six, seven or eight times that a Member should sit down?

Shri U. M. Trivedi (Mandsaur): I also tried my best but unfortunately some Members had walked out. It was not fair on their part. But still I request you to revoke your decision.

श्री दलजीत सिंह (ऊना) : अगर वे हाउस से माफी मांग लें तो उनको आने दिया जाय।

Shri Surendranath Dwivedy: The leader of the party has stated that he does not approve of the action, and he wanted to prevent him, but he walked out, and he could not be prevented. I would request you to reconsider it.

Mr. Speaker: I have no objection.

13.06 hrs.

MOTION OF NO-CONFIDENCE IN
THE COUNCIL OF MINISTERS

Mr. Speaker: Shri H. N. Mukerjee.

Shri Vasudevan Nair (Ambalapuzha): It is but fair that the Prime Minister also is present in the House when the motion of no-confidence is taken up.

Mr. Speaker: I hope they have taken notice of it. She will come.

Shri H. N. Mukerjee (Calcutta—Central): I beg to move:

"That this House expresses its want of confidence in the Council of Ministers."

Mr. Speaker, Sir, this is on our part a last resort step, but never before since Independence has Government so deserved from Parliament the order of the boot. Its record of

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